



SVKM'S
NMIMS
Deemed to be UNIVERSITY

School of Law
Bangalore

PRESENTS

NATIONAL MEMORIAL DRAFTING COMPETITION

IN COLLABORATION WITH



CENTRE FOR
LAW & POLICY
RESEARCH

NATIONAL MEMORIAL DRAFTING COMPETITION

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NMIMS School of Law Bengaluru Campus

offers an outstanding legal education so as to inculcate a wide range of legal skills useful for the legal profession including the corporate level. Established in 2018 by NMIMS University, one of the premier Deemed to be Universities in India, the programs offering in our law school has all qualities and niceties of the programs offering by the world class Universities over the world. The school's faculty members are well qualified and experienced with wide range of quality legal publications and also associated with social justice legal education. School of Law aspires to be a global center of scholarly excellence in the field of law and justice and will prepare outstanding and innovative law professionals with socially responsible outlook through holistic legal education. A Law School with global focus and international outreach dedicated to advance human dignity, social and economic welfare, and justice through knowledge of law.

About Us

NMIMS is the all-encompassing educational platform for diverse fields of career such as Engineering, Science and Technology, Management, Commerce, Architecture, Law, Economics, Pharmacy, Aviation, Design, Performing Arts, Hospitality Management, Mathematical Science, Branding and Advertising, Agricultural Sciences and much more. Started in 1981 NMIMS has today emerged as a globally reputed university. Always socially conscious, the Shri Vile Parle Keeravani Mandal (SVKM) made the decision to cater to the rising demand of management institutes in the country. This led to the birth of the Narsee Monjee Institute of Management Studies (NMIMS). Today NMIMS stands with various campuses all across the nation. What started as an institute in a small building has caught the attention of the world, thanks to their 17 specialized schools. More than 17000 students and about 750 full-time faculty members. It believes in equipping students with the knowledge and skills in their chosen streams, and provide opportunities for students to realize their full potential.



DATE SHEET

Sr no.	Event	Date	Time
01	Registration Starts	5th February 2021	12:00 am
02	Last Date to Register	25th February 2021	11:59 pm
03	Last Date for submitting clarification	10th March 2021	11:59 pm
04	Last Date of Memorial Submission	25th March 2021	11:59 pm
05	Result Declaration	15th April 2021	—

Eligibility & Team Composition

- 1) A team can consist of either a single member or two members. However, more than two (2) participants in a single team are not allowed.
- 2) Any number of teams may register from a single institution. There is no restriction on the number of eligible teams from one institution.
- 3) The students currently enrolled in either five years or three years LL.B. courses or LL.M. programs from any recognized university are eligible for participation in the competition.
- 4) The competition allows 'cross-institutional' teams. The participants from different institutions may come together to form a team for participation in the contest.
- 5) No changes will be made to the team composition after registration without express permission of the organizing body.

Guidelines for Memorial drafting

The following requirements for memorials must be strictly followed.

Non-conformities will be penalized.

- 1) All teams must submit a Memorial/ Written Submission for both sides.
- 2) The Memorials must include all the following specifications.
 - A. Cover Page
 - B. Table of Contents
 - C. List of Abbreviations
 - D. Index of Authorities
 - E. Statement of Jurisdiction
 - F. Statement of Facts
 - G. Issues Raised
 - H. Summary of Arguments
 - I. Arguments Advanced
 - J. Prayer
 - K. Annexures, if any (not mandatory)
- 3) The Memorial shall not be of more than forty (40) pages, and the Arguments advance shall not exceed more than twenty-five (25) pages.
- 4) The Memorial shall be typed on an A4 size page in Font type: Times New Roman, Font size: 12, 1.5-line spacing & 1-inch margin on each side. For footnotes, the font size shall be 10 with 1.0 line spacing.
- 5) Blue Book (20th Edition) pattern shall be strictly followed. The citation format shall be uniform throughout the Memorial.
- 6) The Cover Page of the Memorial must follow the following colour scheme, Blue for the Petitioner Cover Page and Red for the Respondent Cover Page.
- 7) The Team Code allotted to a team must be mentioned on the Cover Page of the Memorial's upper right corner.



8) The Cover Page must consist of the followings:

- A. Team Code
- B. Name of the Court/Forum
- C. Jurisdiction
- D. Cause Title
- E. Party on whose behalf the Memorial is filed.

9) The participants are required to mention only those abbreviations which are used in the Memorial. If an abbreviation is found in the 'List of Abbreviations' but not used in the Memorial, it will attract a negative mark of 1 at a time. The 'Index of Authorities' must reflect the page(s) of Memorial where any authority is cited.

10) The Memorial may consist of an annexure if needed. But must not contain any Photographs/ Sketches/ Exhibits/ Affidavits etc.

11) The submission of the Memorials will be only accepted through Google Form Link, and the Memorials' submission will be only accepted through Google Form Link. No Submission will be accepted after 11:59 Pm on 25th March 2021.

12) Mentioning of identification of any type in the Memorial shall lead to immediate disqualification.

Rules

Submission of Memorial

- 1) Every team which has successfully registered for the competition is required to prepare two memorials:
 - A. Memorial on behalf of the Petitioner
 - B. Memorial on behalf of the Respondent.
- 2) No memorial will be accepted post deadline.
- 3) If the memorial of two teams will be similar to each other than both the teams will be disqualified from the competition.
- 4) After the completion of the Competition, the Organizers reserve the right to use the memorials as they deem appropriate.

EVALUATION

A. The contents of memorials shall be evaluated out of 100 marks. The criteria of evaluation are:

PARAMETERS	MARKS
Knowledge of Law and Facts	20
Interpretation of Law and application of Law	20
Extent and use of research	20
Clarity and organization	20
Style, Grammar and Citation of sources	20

PAYMENT & REGISTRATION

1. Registration will be only accepted through Google Form
2. Registration Link -<https://forms.gle/XvD8H4yVus944T9QA>
3. Registration Fee is Rs 400 per team
4. In case of Bank Transfer:
 - Account number - 20238726986
 - a. IFSC Code - SBIN0003114
 - b. Bank - State Bank of India
 - c. Account Holder Name - Ashish Kumar
6. In case of UPI - ak30159@oksbi
7. Once Registration fee is received then it will not be refunded in any circumstances

AWARDS

1) 1st Prize

- Cash Prize - Rs 10,000
- Internship at Atlas Law Partners
- Internship at Corp Comm Legal
- Internship at Centre for Law and Policy Research
- Internship with Sanchita Ain (AOR, SC)
- Certificate Course by Enhelion
- Certificate Course by S and M Partners
- Trophy

2) 2nd Prize

- Cash Prize - Rs 5000 + Certificate Course by S and M Partners + Certificate of Merit + Trophy

3) 3rd Prize

- Cash Prize - Rs 2500 + Certificate of Merit + Trophy

CONTACT INFORMATION

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